

Shri Matthen: May I know whether the business of these companies has increased after they have been taken over by the Government?

Shri M. C. Shah: Sir, this life insurance will be allowed to be done only by certain companies. Because of the insolvency, because of the malpractices and other things exercised by the agents and Directors, only those companies have been allowed to do life business where it was thought feasible. The Jupiter has been allowed and the Empire has been allowed. Others have not been allowed to do life business.

Shri Matthen: May I know, Sir, in view of the growing number of companies being taken over by the Government and in view of the large funds necessary for the Five Year Plan, will the Government be pleased to consider the question of nationalisation of the insurance companies?

Shri M. C. Shah: I think I cannot reply this, Sir.

Mr. Deputy-Speaker: As these companies go on mismanaging, they will be nationalised.

Shri Velayudhan: May I know how many of these companies are under liquidation proceedings now?

Shri M. C. Shah: Necessary action has been taken against the Directors. And, as I said, Sir, the Empire and the Jupiter Companies have been allowed to resume their life business. The Administrator is examining each case.

Mr. Deputy-Speaker: He wants to know if any of these companies has gone into liquidation.

Shri M. C. Shah: Not to my knowledge, Sir.

Mr. Deputy-Speaker: When they are taken, it is only to avoid liquidation.

Shri K. K. Baau: May I know what are the malpractices of the previous Directors of these companies?

Shri M. C. Shah: The hon. Member will look into these reports.

RECLAMATION OF LAKE AREAS IN MANIPUR

*1005. **Shri L. J. Singh:** Will the Minister of States be pleased to state:

(a) whether the report of the Deputy Minister for Food and Agriculture and the expert consultant on behalf of the Planning Commission, who visited Manipur in the month of

October, 1952 to find the possibilities of reclaiming the Loktak and other small lake areas by draining the excess water of the above mentioned lakes, and of training the Imphal and other rivers that caused flood almost annually, has been submitted to the Government of India; and

(b) if the answer to part (a) above be in the affirmative, whether Government contemplate the inclusion in the Five Year Plan for Manipur State of the scheme as recommended by the expert mentioned above?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Deputy Minister for Food and Agriculture, accompanied by an officer of the Central Water and Power Commission visited Manipur to study certain conditions there. Their reports are under examination.

Shri L. J. Singh: May I know what the main features of the report are?

Shri Datar: A number of recommendations have been made and they are under the purview of the Minister for Food and Agriculture and the Minister of Irrigation and River Valley Projects.

Shri L. J. Singh: What are the main suggestions?

Shri Datar: Now, this Commission went there to study the cause of the abnormal loss and damages due to the surplus waters of the Loktak lake so as to reclaim the marshy lands for growing more food and they have made a number of suggestions which are under examination.

WELFARE OF SCHEDULED TRIBES

*1007. **Dr. Jaisavvir:** Will the Minister of Home Affairs be pleased to state the amount spent for the welfare of Scheduled Tribes and Aborigines during the years 1950, 1951 and 1952?

The Deputy Minister of Home Affairs (Shri Datar): I place on the Table of the House a statement containing the information which is at present available. [See Appendix VI, annexure No. 2.]

A further statement will be laid on the Table when complete information is received.

Shri K. G. Deshmukh: May I know, Sir, whether this amount includes also the amounts given for the scholarship to the students of the scheduled tribes?

Shri Datar: I speak subject to correction, it does not.